

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA
ORDER

The urgent Civil work of the Subordinate Courts of this Sessions Division, shall be attended to, during the holidays from 27.03.2021 to 30.03.2021, on account of 4th Saturday, Sunday, Holi and Holi by the Officers on duty, as per the following schedule:-

Sr No.	Place	Urgent Civil Work to be dealt by		
		Sr. No.	Name of the Civil Judge (Jr. Divn.)	Date.
1	District Headquarter Ludhiana	1.	Sh. Himanshu Arora, CJJD, Ludhiana if the aforesaid Officer is not available then duty on aforesaid date will be performed by Ms. Pratima Singla, CJJD, Ludhiana	27.03.2021
		2.	Sh. Balkar Singh, CJJD, Ludhiana if the aforesaid Officer is not available then duty on aforesaid date will be performed by Ms. Monika Chouhan, CJJD, Ludhiana	28.03.2021
		3.	Sh. Puneet Mohinia, CJJD, Ludhiana if the aforesaid Officer is not available then duty on aforesaid date will be performed by Sh. Gurpreet Singh, CJJD, Ludhiana	29.03.2021
		4.	Sh. Jaswinder Pal CJJD, Ludhiana if the aforesaid Officer is not available then duty on aforesaid date will be performed by Sh. Parsmeet Rishi, CJJD, Ludhiana	30.03.2021
2.	Sub-Division, Khanna	Sh. Rahul Garg, ACJSD, Khanna.	27.03.2021 to 30.03.2021	
3.	Sub-Division, Payal	Ms. Harsimranjit Kaur, CJJD, Payal.	27.03.2021 to 30.03.2021	
4.	Sub-Division, Jagraon	Sh. Harjinder Singh, CJJD, Jagraon.	27.03.2021 to 30.03.2021	
5.	Sub-Division, Samrala	Ms. Pratima Arora, ACJ (SD), Samrala	27.03.2021 to 30.03.2021	

- Note :- 1. All the urgent matters, so dealt with during these holidays, by the Duty Judges shall be put up before the Civil Judge (Sr. Divn.), Ludhiana, or before the Addl. Civil Judge (Sr. Divn.), as the case may be, as per territorial jurisdiction
2. In case any Officer is unable to attend his duty work, it shall be his own responsibility to make prior and alternative arrangement with other Officer under intimation to this office.

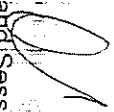
March 26, 2021


 (Gurbir Singh)
 District and Sessions Judge,
 Ludhiana.

Enst. No. 1168 /G Dated Ludhiana the 25 March, 2021

Copy forwarded to the followings:-

1. The Registrar General, Hon'ble Punjab and Haryana High Court, Chandigarh.
2. All the Judicial officers working in this Sessions Division.
3. The Commissioner of Police, Ludhiana.
4. The Senior Superintendent of Police, Khanna and Ludhiana Rural.
5. The District Attorney Ludhiana.
6. The Presidents/Vice President/Secretary, Bar Associations, Ludhiana, Khanna, Jagraon, Samrala and Payal.
7. Reader/DSAA/S.O of this Court.


District and Sessions Judge,
Ludhiana